GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA STARRED QUESTION No. 167 TO BE ANSWERED ON 30.07.2021

Ban on Single Use Plastic

*167. SHRI SRIDHAR KOTAGIRI: SHRI PRADEEP KUMAR SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the present status of implementation of ban on single-use plastic in the country along with the reasons for delay in its complete implementation;
- (b) whether the Government proposes to encourage substitutes of plastic such as paper, metal and glass etc. and if so, the details thereof;
- (c) whether the Government proposes to make a start in this regard by banning/phasing out single use plastic such as plastic wrappers for cigarette packets, packaging alcohol, etc. and if so, the details thereof; and
- (d) the steps taken by the Government for plastic waste management including reducing plastic waste generation?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BHUPENDER YADAV)

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 167 to be answered on 30th July, 2021 on "Ban on Single-use Plastic" by Shri Sridhar Kotagiri and Shri Pradeep Kumar Singh.

(a) The Plastic Waste Management (PWM) Rules, 2016, prohibits manufacture, import, stocking, distribution, sale and use of carry bags and plastic sheets less than fifty microns in thickness in the country. There is complete ban on sachets using plastic material used for storing, packing or selling gutkha, tobacco and pan masala. Separately,34 States/UTs have issued notifications/orders introducing regulations pertaining to complete or partial ban on plastic carry bags and/or identified single-use plastic items, over and above the PWM Rules. The details are annexed.

As per the Plastic Waste Management Rules, 2016, the concerned State Pollution Control Board/Pollution Control Committee, Urban Development Department of State or Union Territory and the Gram Panchayat are the prescribed authorities for enforcement of provisions under the Rules. These authorities shall take assistance of the District Magistrate or Deputy Commissioner within their territorial limits of jurisdiction in the enforcement of the provisions of these rules. The local body has to frame bye-laws incorporating the provisions of the PWM Rules.

As per Rule 12 of the PWM Rules, 2016, 25 States/Union Territories (UTs) have taken action against deviations reported under the Rules in their respective States/UTs.

(b): The Ministry of Micro, Small and Medium Enterprises has taken steps to encourage transition from single use plastic items to alternate materials. NITI Aayog has already constituted a Committee to find out/develop an alternative product to plastic. The Ministry of Environment, Forest and climate change has shared with States/UTs an indicative Action Plan for elimination of identified single use plastics. This indicative Action Plan has a thematic area on development and promotion of alternatives to prohibited single use plastic items and promoting innovation.

(c) & (d): The Ministry of Environment, Forest and Climate Change had also issued a notification in the Gazette of India vide GSR No. 169 (E) on 11th March 2021 containing draft provisions for amending Plastic Waste Management Rules, 2016, inter alia prohibiting the use of identified single use plastic items by 2022, for public consultation.

As per the notification containing draft provisions, the manufacture, import, stocking, distribution, sale and use of the following identified single use plastic items are proposed to be prohibited as per schedule given below

S. No.	Items	Phase out date
1	Carry bag made of virgin or recycled plastic less than120 microns in thickness	30.09.2021
2	Non-woven plastic carry bag less than 60 GSM (Gram per square meter) or 240 microns in thickness	30.09.2021
3	Ear buds with plastic sticks, plastic sticks for balloons, plastic flags, candy sticks, ice-cream sticks, polystyrene [Thermocol] for decoration	1.1.2022
4	single-use plastic (including polystyrene and expanded polystyrene) items plates, cups, glasses, cutlery such as forks, spoons, knives, straw,trays, wrapping/packing films around sweet boxes; invitation cards; and cigarette packets, plastic/PVC banners less than 100	01.07.2022

micron, stirrers.

The above provisions shall not apply to commodities (including carry bags) made of compostable plastic material.

The following steps have been taken to strengthen implementation of Plastic Waste Management Rules, 2016 and also to reduce the use of identified single use plastic items:

(i) The States/UTs have been requested to constitute a Special Task Force under Chairpersonship of Chief Secretary/Administrator for elimination of single use plastics and effective implementation of Plastic Waste Management Rules, 2016. Already, 19States/UTs have constituted the Special Task Force till date. A National Level Taskforce has also been constituted by the Ministry for taking coordinated efforts to eliminate identified single use plastic items and effective implementation of Plastic Waste Management Rules, 2016.

(ii) The State /UT Governments and concerned Central Ministries/Departments have also been requested for the development of a comprehensive action plan for elimination of single use plastics and effective implementation of Plastic Waste Management Rules, 2016, and its implementation in a time bound manner.

(iii) Directions under Section 5 of Environment (Protection) Act, 1986, have been issued to all States/Union Territoriesinter alia for setting up for institutional mechanism for strengthening enforcement of Plastic Waste Management (PWM) Rules, 2016.

(iv) The Government has been taking measures for awareness generation towards elimination of single use plastics and effective implementation of Plastic Waste Management Rules, 2016. A two month long Awareness Campaign of Single Use Plastic 2021 has been organized. The Ministry has also organized pan India essay writing competition on the theme for spreading awareness amongst school students in the country. To encourage innovation in development of alternatives to identified single use plastic items and digital solutions to plastic waste management, the India Plastic Challenge – Hackathon 2021, has been organized for students of Higher Educational Institutions and startupsrecognized under Startup India Initiative.

(v) A total financial allocation of Rs. 1,41,678 crores over a period of 5 years from 2021-2026 has been made under Urban Swachh Bharat Mission 2.0, with a focus on complete faecal sludge management and waste water treatment, source segregation of garbage, reduction in single-use plastic, reduction in air pollution by effectively managing waste from construction-and-demolition activities and bio-remediation of all legacy waste dump sites.

Further, under SBM (U) Ministry of Housing and Urban Affairs has released advisory on plastic waste management, capturing plastic waste generation, plastic waste management rules and various ways to manage plastic waste through reduce, recycle and recovery techniques. Single use plastic ban has been incorporated as an important component in SwachhSurvekshan 2022, Star rating of Garbage Free Cities and as an entry condition for participating in Safaimitra Suraksha Challenge, to reduce plastic waste.

Under the Swachh Bharat Mission Grameen Phase II, Department of Drinking Water and Sanitation, has issued operational guidelines to the States and Union Territories for the sustainability of open defecation free status and solid and liquid waste management in rural areas which includes plastic waste management.

Notification for banning manufacture, use, sale import and handling of single use plastic products

_				d Annual reports by SPCBs/PCCs)
S. No	Name of State/UT	Complete or Partial Ban	Date of Gazette or Executive Order	Remarks
1	Andaman & Nicobar Islands	Complete ban	02.08.2010 (Gazette)	Complete ban on manufacture, store, import, distribution, transportation, recycle, sell& use of plastic carrybags.
2	Andhra Pradesh	Not Banned	Not Available	Not Banned
3	Arunachal Pradesh	Complete ban	03.07.2012 (Executive Order)	Complete ban on manufacture, store, import, transportation, sell& use of polythene/plastic carrybags
4	Assam	Complete Ban	30.04.2019 (Gazette)	Plastic carrybags, banners, buntings, cups, cling films, flex, flags, plates, sheets (used for spreading on dining tables irrespective of thickness) including the above items made of thermocol and plastic which use plastic micro beads.
5	Bihar	Complete ban	11.12.2018 (Gazette)	Complete ban on manufacture, store, import, transportation, sell& use of plastic carry bags
6	Chandigarh	Complete ban	30.07.2008 (Gazette)	Complete ban on manufacture, storage, import, sale, use transportation & disposal of plastic carrybags
7	Chhattisgarh	Complete ban	24.12.2014 (Gazette)	Complete ban on manufacture, store, import, transportation, recycle, sell& use of polythene/plastic carrybags.
8	Daman Diu &Dadra Nagar Haveli	Complete ban	24-01-2014 &22.09.2017 (Gazette)	Forbidding the use, sale/ storage of all kinds of plastic bags
9	Delhi	Complete ban	23.10.2012 (Gazette)	Complete ban on manufacture, import,store, sell & use of plastic products (poly Propylene, non-woven fabric type carrybags),plastic film or plastic tube to pack or cover any book including magazine & invitation/greeting cards.
10	Goa	Partial ban	16.03.2015	Government imposed ban on Manufacture, stock, import, transportation, recycle, sale & use of plastic (carrybags, cups, forks, paper plates, spoons) in ChorlaGhat area Mandi Wildlifesanctuaries .
11	Gujarat	Partial ban	28.06.2011 (Gazette)	Complete ban on plastic products in Gandhi Nagar
12	Haryana	Complete ban	20.08.2013 (Gazette)	Complete ban on manufacture, stock, import, transportation, recycle, sell& use of plastic (carrybags, cups, forks, paper plates, straws, spoons& containers for the usage of foodstuffs)

40		Comunicato	07 07 0000	Commission in the of Commission
13	Himachal	Complete	07-07-2009	Complete ban on use of Carrybags
	Pradesh	Ban	&13-08-2009	(irrespective of size), polythene, non-
			(Gazette)	biodegradable material, disposable plastic
		0	00.04.0047	cups, plates, and glasses
14	Jammu &	Complete	03.01.2017	Complete ban on manufacture, stocking,
	Kashmir	Ban	(SRO 45	distribution, sale and use of polyethylene
			order-	carry bags, plastic sheets or like, cover
			Notification)	made of plastic sheet, plastic packaging and
			Jammu District	multilayered packaging less than fifty
			Magistrate has	microns in thickness within territorial limits of
			on 01.10.2020	the State of Jammu and Kashmir.
			ordered strict	
			enforcement of	
			SRO 45	
		0	notification.	
15	Jharkhand	Complete	17.10.2017	Complete ban on manufacture, import,
		Ban	(Gazette)	storage, transport, sell and usage of
40			44.00.0040	plastic carrybags in the whole State
16	Karnataka	Complete	11.03.2016	State government banned the
		ban	(Gazette)	plasticbanners, buntings, carrybags (plastic
				& compostable), cups, cling films,flex, flags,
				plates, spoons& sheets made of plastic or
				Thermocoland microbeads usage in the
47	Kanala	01 01 2020	00.44.0040	entire state
17	Kerala	01.01.2020	22.11.2010	Complete ban on the manufacture, storage,
		(Executive	(Executive	transport and sale of plastic carry bags(
		Order)	Order)	irrespective of thickness); plastic sheets(
				used as table spread); plates, cups and decorative materials made of
				thermocol/stryrofoam; SUP items like cups,
				plates, dishes, spoons, forks, straw, stirrer;
				plastic coated paper cups, plastic coated
				paper plates, plastic coated paper bowls,
				plastic coated paper bags; Non woven bags,
				plastic flags, plastic bunting; plstic water
				pouches, non branded plastic juice packets ;
				plastic juice packets; PET/PETE bottles of
				drinking water of capacities less than 500
				ml; garbage bags (plastic); PVC flex
				materials and plastic packets.
18	Ladakh	Partial	(Order no-40-	Ban on the use of plastic water bottles and
		Ban	LA (GAD) of	other plastic made objects in Government
		•	2020 dated	offices and other institutions
			23.06.2020)	
19	Lakshadweep	Complete	25.01.2019	Complete ban on use, store & sale of plastic
	-	ban	(Gazette)	carry bags of all thickness, plastic coated
				carry bags, plastic flags, plastic sheets/films
				used for wrapping, plastic sheets used as
				dining table covers, thermocol cups and
				plates, plastic coated paper cups and plates,
				plastic teacups, plastic tumblers, plastic
				teacups, water pouches/packets/PET plastic
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20	Madhya	Complete	24-05-2017	water bottles, straws, Production, Storage, Transportation, sale &

	Pradesh	ban	(Gazette)	use of plastic carrybags.
21	Maharashtra	Complete Ban	23-03-2018 (Gazette) Amendment 11th April, 2018	Complete ban in the whole State for manufacture, usage, sale storage,transport, and distribution, wholesale & retail, import of the plastic& compostable bags and the disposable products manufactured from plastic &thermocol (polystyrene) - disposable dish/spoon, cups, bowl, container, fork, plates, glasses, straw, non- woven polypropylene bags, cups/pouches.
22	Manipur	Complete Ban	12.9.2017 Notification no. 56/38/99 for&Envt	Complete ban on use, store & sale of plastic carry bags
23	Meghalaya	Partial Ban	16.2.2017 Notification No. MPCB/TB- 144B/2016- 2017/79	Use and sale of plastic bags less than 50 microns has been prohibited and public notice has been issued
24	Mizoram	Partial Ban	With effect from 1.8.2019 By Aizwal Municipal Corporation	Complete ban on plastic carry bags below 50 microns
25	Nagaland	Complete ban	01.01.2004 (Gazette)	Complete ban on use, store & sale of plastic carry bags
26	Odisha	Partial ban	29.09.2018 (Executive Order)	Ban on use and sale of plastic carry bags, bottled drinking water Polyethylene Terephthalate bottles of less than 200 ml capacity; SUP disposable cutleries like thermocol (polystyrene), dish/spoon, cups, bowl, container, fork, glasses & plates in Bhubaneshwar, Berhampur, Cuttack, Puri, Rourkela & Sambalpur
27	Puducherry	Complete ban	30.07.2019	 (i) Polythene/Plastic/Polypropylene carry bags; (ii) Polythene/Plastic/Styrofoam (Thermocol) cups; (iii) Polythene/Plastic/Styrofoam (Thermocol) plates; (iv) Plastic sheet pouches used for cooked food wrapping; (v) Plastic sheets used for spreading on dining table; (vi) Water pouches; (vii) Plastic straw; (viii) Plastic flag.
28	Punjab	Complete ban	18.02.2016 (Gazette)	Complete ban on Manufacture, stock, distribute, recycle, sale & use of plastic carry bags.
29	Rajasthan	Complete ban	01.08.2010 (Gazette)	Complete ban on use, store & sale of plastic carry bags
30	Sikkim	Complete ban	19.05.2016 (Gazette)	Complete ban on sale & use, storage of disposable items (cups, plates, spoons, containers, etc) made from Styrofoam.
31	Tamil Nadu	Complete Ban	01.01.2019 (Gazette)	Complete ban on manufacture, sell, use, storage, Transportation and distribution of

32	Telangana	Not	Not Available	"Single-use plastics" i.e. plastic carrybags, flags, sheets using for food wrapping, straws, tea cups, tumblers, water packets & pouches Not Banned
		Banned		
33	Tripura	Complete ban	10.03.2015 (Gazette)	Complete ban on Sell, use, storage, Transportation & import of plastic carrybags (including polypropylene, non-woven fabric type) plastic tube to pack or cover any book including magazine & invitation/greeting cards.
34	Uttar Pradesh	Complete ban	22.12.2015 (Gazette)	Sell, use, Storage, Transportation & import of plastic carrybags (including polypropylene, non-woven fabric type) plastic tube to pack or cover any book including magazine & invitation/greeting cards.
35	Uttarakhand	Complete Ban	01.01.2017 (Gazette)	Sell, use, storage& Transportation, of plastic carry bags.
36	West Bengal	Partial ban	11.01.2018 (Executive Order)	Completely banned in religious and historical places.